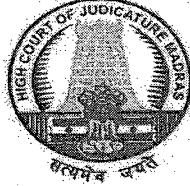


Roc.No.49496-G/2019/JRC-1 and

Roc.No.77636-A/2018/C3



OFFICIAL MEMORANDUM

Sub: Judicial Recruitment Cell, High Court, Madras – TNBS – Notification Nos.59 to 122/2021 dated 18.04.2021 – last date for registration and submission of Online Applications is extended to 09.07.2021 – Certain instructions to all the Principal District Judges/District Judges – Issued.

The Judicial Recruitment Cell, High Court, Madras has issued separate notifications for filling up of vacancies in various Judicial Districts in the State of Tamil Nadu viz., (1) for the posts of Office Assistant etc. (Posts falling within Class – III) of the Special Rules for Tamil Nadu Basic Service) and (2) for the posts of Sanitary Worker etc/. (Posts falling within Class-IV of the Special Rules for Tamil Nadu Basic Service), depending upon the nature of post/s available in each District. Now, as ordered, the last date for registration and submission of Online applications for the said notifications is extended from 06.06.2021 to **09.07.2021**.

In this connection, all the Principal District Judges/District Judges in the State of Tamil Nadu are hereby required

- 1) to download the addendum to the notifications from the Recruitment Portal of the High Court (<http://www.mhc.tn.gov.in>) both in Tamil and English versions and upload the same in their respective websites for common information of the general public;

- 2) to give wide publicity to the addendum to Notifications pertaining to their Judicial District, by affixing the copy of the same in the Notice Boards of all the Courts in their Judicial District and
- 3) address the District Collector concerned, enclosing copy of the addendum to the Notifications, requesting to circulate the same to all the offices under the control of the District Collector, so as to be affixed in the Notice Boards of all such offices, for general information of the public.

HIGH COURT, MADRAS

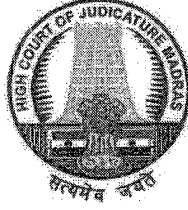
DATED: 04.06.2021.

Sd/- P. DHANABAL

REGISTRAR GENERAL

To

- (1) The Principal Judge, City Civil Court, Chennai
- (2) All the Principal District Judges/District Judges in the State of Tamil Nadu,
- (3) The District Judge cum Chief Judicial Magistrate, Nilgiris.



ADDENDUM

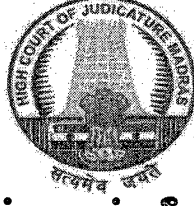
TO THE NOTIFICATION Nos.59 to 122 / 2021, DATED 18.04.2021
(Direct Recruitment to various posts falling under the Special Rules for
Tamil Nadu Basic Service in various Judicial Districts in the State of
Tamil Nadu)

The Judicial Recruitment Cell, High Court, Madras has issued separate notifications for filling up of vacancies in various Judicial Districts in the State of Tamil Nadu viz., (1) for the posts of Office Assistant etc. (Posts falling within Class – III) of the Special Rules for Tamil Nadu Basic Service) and (2) for the posts of Sanitary Worker etc/. (Posts falling within Class-IV of the Special Rules for Tamil Nadu Basic Service), depending upon the nature of post/s available in each District. (Notification Nos.59 to 122/2021 dated 18.04.2021).

The last date for Registration and submission of online applications towards the said notifications is extended till **09.07.2021**.

HIGH COURT, MADRAS
DATED: 04.06.2021.

Sd/- P. DHANABAL
REGISTRAR GENERAL.



**மெட்ராஸ் உயர் நீதிமன்றம்
நீதித்துறை ஆட்சேர்ப்பு பிரிவு**

**அறிவிக்கை எண்கள்.59 - 122/2021, நாள் 18.04.2021ன்
பிற்சேர்க்கை**

நீதித்துறை ஆட்சேர்ப்பு பிரிவு, மெட்ராஸ் உயர்நீதிமன்றம், தமிழ்நாடு நீதித்துறையில், ஒவ்வொரு மாவட்டத்தில் உள்ள பதவிகளின் தன்மையை பொறுத்து, தமிழ்நாடு அடிப்படை பணி சிறப்பு விதிகளின் கீழ் பல்வேறு பணியிடங்களை நிரப்ப (1) அலுவலக உதவியாளர் மற்றும் பல (வகுப்பு-IIIன் கீழ் உள்ள பதவிகள்) மற்றும் (2) துப்புரவு பணியாளர் மற்றும் பல (வகுப்பு - IVன் கீழ் உள்ள பதவிகள்) தனித்தனியே அறிவிக்கைகள் வெளியிடப்பட்டது. (அறிவிக்கை எண்கள்.59-122/2021, நாள் 18.04.2021).

மேற்கண்ட அறிவிக்கைகளுக்கு இணையதளம் வாயிலாக பதிவு செய்ய மற்றும் விண்ணப்பங்களை சமர்ப்பிப்பதற்கான கடைசி நாள் 09.07.2021 வரை நீட்டிக்கப்பட்டுள்ளது.

மெட்ராஸ் உயர் நீதிமன்றம்
நாள். 04.06.2021.

ஓம்/- பா. தனபால்
தலைமை பதிவாளர்.